laid on the table of the House.

Implementation of schemes in Rajasthan and Delhi

3056. SHRI VIJAY GOEL: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) the list of schemes being implemented by the Ministry in Rajasthan and Delhi;
- (b) the financial and physical progress reported in each of these schemes in the past three years in these two States, year-wise and State-wise;
- (c) whether any proposal from the Government of Rajasthan and NCT of Delhi is pending with the Ministry; and
 - (d) if so, the details thereof and the response thereto?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI RAMESWAR TELI): (a) The Ministry of is implementing a Central Sector Scheme - PRADHAN MANTRI KISAN SAMPADA YOJANA - (PMKSY) across the country including Rajasthan and Delhi. The scheme components of PMKSY are (i) Mega Food Parks; (ii) Integrated Cold Chain and Value Addition Infrastructure; (iii) Creation / Expansion of Food Processing & Preservation Capacities: (iv) Infrastructure for Agro-processing Clusters; (v) Creation of Backward and Forward Linkages; (vi) Food Safety and Quality Assurance Infrastructure; and (vii) Human Resources and Institutions. It is also implementing another central sector scheme "Operation Greens" as a vertical of PMKSY since November, 2018 for integrated development of value/ supply chain of Tomato, Onion and Potato (TOP) crops in selected States on pilot basis. Under these schemes, financial assistance in the form of grants-in-aid is provided to the individuals, farmers. Farmer Producer Organisations (FPOs), Entrepreneurs, Cooperatives, Societies, Self Help Groups (SHGs), Private Companies and Central/State PSUs etc. for setting up of food processing industries/units/projects. These Schemes are demand driven. Financial assistance to the eligible applicant is provided as per the Scheme guidelines and against the Expression of Interest issued by the Ministry from time to time.

- (b) Details indicating year-wise number of projects approved and grants-in-aid released under the schemes of PMKSY in State of Rajasthan and NCT of Delhi during the last three years are given in the Statement (*See* below).
- (c) and (d) No proposal from State Government of Rajasthan and NCT of Delhi is pending witn the Ministry under the Schemes of PMKSY.

Statement

Year-wise details of projects approved and grants-in-aid released under the schemes of PMSKY in State of Rajasthan and NCT of Delhi during the last three years

Name of State: Rajasthan

Sl. No. Name of the		Number of Project Approved			Grants-in-aid (₹ in Crore)		
	Scheme	2016-17	2017-18	2018-19	2016-17	2017-18	2018-19
1	2	3	4	5	6	7	8
1.	Mega Food Parks*	0	0	0	14.59	13.89	0
2.	Integrated Cold Chain and Value Addition Infrastructure	0	6	0	0	27.11	0
3.	Creation/Expansion of Food Processing and Preservation Capacitie		1	6	0	2.48	4.91
4.	Infrastructure for Agro-processing Clusters	0	0	1	0	0	0
5.	Backward and Forward Infrastructure forAgro- processing Clusters		0	6	0	0	0.66

^{• 1} project (Mega Food Park) was finally approval on 19.02.2014.

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Name of State: NCT of Delhi

Sl. No. Name of the Scheme		Number of Project Approved			Grants-in-aid (₹ in Crore)		
		2016-17	2017-18	2018-19	2016-17	2017-18	2018-19
1.	Food Safety and Quality Assurance Infrastructure	0	0	1	0.62	0	0.89
2.	Human Resources & Institutions-Research & Development	0	0	1	0.09	0.01	0

Drought in Maharashtra

3057. SHRI RAJKUMAR DHOOT: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) whether Government has provided Central funds to the State Government of Maharashtra during the current year to tackle the severe drought conditions in its rural areas, particularly in Marathwada and Vidarbha regions; and
 - (b) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF AGRICULTURE AND FARMERS WELFARE (SHRI NARENDRA SINGH TOMAR): (a) and (b) Yes, Sir. During Kharif season 2018, the State Government of Maharashtra had declared drought in 26 districts and submitted memorandum seeking financial assistance from NDRF. The Government of India after following due process approved an amount of ₹4714.28 crore for the State Government from NDRF on 29th January, 2019. During Rabi season 2018-19, the State Government of Maharashtra has declared drought & submitted Memorandum seeking financial assistance in 3 taluks of 2 districts. As per provisions of the Manual for Drought Management, 2016, drought for Rabi season is to be declared by 31st March and Memorandum in this regard is to be submitted to Government of India within a week. The State Government has however declared Rabi drought on 3rd June, 2019 and submitted the Memorandum to Government of India on 17th June, 2019. The Government of India has not agreed to the request of the State Government of Maharashtra as the Memorandum submitted does not meet the requirements laid down in the Manual for Drought Management, 2016.